

GOVERNMENT OF INDIA  
MINISTRY OF WATER RESOURCES,  
RIVER DEVELOPMENT & GANGA REJUVENATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO. †2634**  
ANSWERED ON 02.08.2018

**PLASTIC WASTES IN GANGA RIVER**

†2634.           SHRIMATI RANJANBEN BHATT

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether name of the Ganga river has been included in the list of those rivers which are carriers of plastic waste;
- (b) if so, whether the Government proposes to take any steps to exclude this river from the list; and
- (c) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & HUMAN RESOURCES DEVELOPMENT

(DR. SATYA PAL SINGH)

(a) to (c) No information on the inclusion of River Ganga in the list of those rivers which are carriers of plastic waste is available as per information provided by Ministry of Environment, Forest & Climate Change (MoEF & CC), Central Pollution Control Board (CPCB) and the information available in National Mission for Clean Ganga (NMCG), Ministry of Water Resources, River Development and Ganga Rejuvenation.

The Central Government has notified Plastic Waste Management Rules, 2016. As per the Rules, the generators of waste have been mandated to take steps to minimize generation of plastic waste, not to litter the plastic waste, ensure segregated storage of waste at source and handover segregated waste to local bodies or agencies authorised by the local bodies. The rules also mandate the responsibilities of local bodies, gram panchayats, waste generators, retailers and street vendors to manage plastic waste. The rules mandate the producers, importers and brand owners to work out modalities for waste collection system based on the principle of Extended Producer Responsibility.

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